- (b) and (c). Two cases have been registered by the Central Bureau of Investigation out of which one case has been closed and one is pending.
- (d) The Government of India have taken the following remedial steps to check theft and smuggling of antiquities:-
 - All the preventive measures provided in the Antiquities and Art Treasures Act, 1972 and the rules made thereunder are strictly enforced;
- Secunty of appropriate level is provided at all important monuments of the Archaeological Survey of India as well as at the site museums depending on the individual requirements;
- (iii) An Antique Cell operates in the Central Bureau of Investigation for specifically looking into the cases of theft and loss of antiquities. Officers of the Archaeological Survey of India posted at all important international sea and airports in the country help the Custom authorities to prevent illegal export of antiquities.

Decontrol of Sugar Industry

6408. SHRI R. SURENDER REDDY: Will the Minister of FOOD be pleased to state:

- (a) whether the Sugar Industry has urged the Union Government to relax further the partial decontrol and allow the free sale of sugar to the extent of 70 per cent; and
- (b) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE

MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) Representations have been received from the Indian Sugar Mills Association for increasing the free sale quota from the present 55% to 60%.

(b) In view of the requirements of levy sugar for the Public Distribution System, it is not possible to accede to the aforesaid request to increase the quota of free sale sugar

Winding up of F.C.L

6409. PROF. ASHOK ANANDRAO DESHMUKH: Will the Minister of FOOD be pleased to state:

- (a) whether the High Power Committee has recommended for winding up of the Food Corporation of India and
- (b) if so, the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) No, Sir.

(b) Does not arise.

Missing Wheat Stock in Punjab

6410. SHRIGURUDAS KAMAT: SHRIJEEWAN SHARMA: SHRI SANAT KUMAR MAN-DAL:

Will the Minister of FOOD be pleased to state:

- (a) whether wheat stocks in Punjab are not available:
 - (b) if so, the reasons therefor;
- (c) the measures taken by the Government to reconcile the wheat stock; and

(d) the total quantity of wheat procured by the F.C.I. till date and the projected requirement during 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD (SHRI TARUN GOGOI): (a) and (b). The estimated production of wheat in Puniab during crop year 1990-91 (Marketed 1991-92) was 121.55 lakh tonnes. The market arrivals during 1991-92 rabi marketing season were 63,24 lakh MTs out of which procurement by FCI and other State Government agencies was 55.42 lakh MTs. All the stocks produced are not brought to the mandis as the farmers retain the stocks for their own consumption and for seed purposes etc. It cannot, therefore, be said that wheat stocks in Puniab are not available

- (c) The question of reconciliation does not arise.
- (d) A total quantity of 77.52 lakh tonnes of wheat, including 55.42 lakh tonnes in Punjab, has been procured by FCI in collaboration with the State procuring agencies during 1991-92 rabi marketing season. The procurement of wheat under price support being totally on voluntary basis, no definite target/requirement, as such, can be projected for 1992-93 Rabi season.

[Translation]

Vaccination in C.G.H.S. Dispensaries

- 6411 DR RAMESH CHAND TOMAR-Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether vaccination for prevention of various diseases is being given to women and children free of cost in all C.G.H.S. dispensaries:
 - (b) if so, the details thereof; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

- (b) Women and Children are being given all vaccination for prevention of various discases free of cost in CGHS dispensaries, as per immunisation schedule of National Immunisation Programme given at the statement attached.
- (c) In view of reply given at (b) above the question does not arise.

STATEMENT

National Immunisation schedule

ge	Vaccine	No. of Doses
6 Weeks to 9 Months	D.P.T. @	3
6 Weeks to 9 Months	Polio	3
Birth to 3 Months	B.C.G.	1
9 to 12 Months	Measles .	1
	6 Weeks to 9 Months 6 Weeks to 9 Months Birth to 3 Months	6 Weeks to 9 Months D.P.T. @ 6 Weeks to 9 Months Polio Birth to 3 Months B.C.G. 9 to 12 Months Measles